GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2879
ANSWERED ON:11.08.2010
IRREGULARITIES IN ADMISSION
Kishor Shri Kamal ;Roy Shri Arjun;Singh Chaudhary Lal;Vasava Shri Mansukhbhai D.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the attention of the Government has been drawn towards the financial irregularities, high handed approach in admissions and other irregularities commuted by the private schools, particularly in Delhi;
- (b) if so,the details thereof;
- (c) whether the Government has taken action against any such schools;and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

- (a) & (b) Education is a concurrent subject and a majority of the schools come within the purview of the State Governments. Govt. of NCT Delhi has informed that it has received some complaints about financial and other irregularities committed by private schools in Delhi. The issues raised in these complaints include charging of exorbitant tuition fee, non-implementation of 6th Pay Commission recommendations, non-payment of retirement benefits, denial of admission under economically weaker sections quota and disciplinary action including termination of service.
- (c) & (d): In case of complaints, Government of NCT Delhi inquires into the complaint, issues show cause notice to the concerned school, directs schools to rectify the deficiencies, and in case of non-compliance, derecognizes the concerned school. During 2009-10, 2 schools in Delhi have been derecognized based on such complaints.